

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 128/BB/ 2017		For filing office objections raised by Registry	Rule 6 of IB	Veer Steel Processors Vs Kirloskar Electric Company Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B. Rajashree 9632462798	Petitioner	B. Rajashree

ORDER

Counsel for Petitioner is present. She has filed memo of compliance along with annexure. She requested to order notice to the Corporate Debtor/Respondent. Issue notice to Corporate Debtor/Respondent. Registry to prepare notice on Corporate Debtor/Respondent and PCS for Petitioner Company is directed to collect the notice from the registry and to serve it on Corporate Debtor/Respondent and to file proof of service. List it on 21/12/2017.


Member (T)


Member (J)